

**IN THE HIGH COURT OF DELHI AT NEW DELHI**

**+ LPA 398/2013 and CM APPL. 9147/2013**

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Reserved on 21<sup>st</sup> April, 2014  
Date of decision : 03 July, 2014

**BHAGAT SINGH** ..... Appellant  
Through: Mr. Bijender Singh, Advocate

versus

**BHARAT SANCHAR NIGAM LTD** ..... Respondent  
Through: Ms. Raavi Birbal, Advocate

**CORAM:**  
**HON'BLE MR. JUSTICE P.K. BHASIN**  
**HON'BLE MR. JUSTICE J.R. MIDHA**

**JUDGMENT**

**J.R. MIDHA, J.**

For orders, see LPA No.408/2013.

**J.R. MIDHA, J**

**P.K. BHASIN, J**

**JULY 03, 2014/dk**